

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 129/KB/2018

Present: 1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th June 2018, 10.30 A.M

Name of the Company		SREI Equipment Finance Ltd.-Vs- Maa Durga Thermal Power Company Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. Mr. Rishav Banerjee, Adv.
 - 2. Mr. Shounak Mitra, Adv.
 - 3. Ms. Vaibhavi Pandey, Adv.
 - 4. Durga Board etc on behalf of C.D.
- } Financial Creditor/Petitioner

Naithi Indul
5/6/18
for the company
D. Chatterjee

ORDER

The Ld. Counsel entered appearance for the Corporate Debtor submits that they are not inclined to file any reply affidavit and they are not disputing the liability. It is recorded.

Heard. Reserved for orders.

Sd

(MADAN ...)
Member(Judicial)

Sd

(Jinan K.R.)
Member(Judicial)